

Incentives for renewable energy

*475. SHRI JESUDASU SEELAM: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government plans to give incentives to those States which have shown highest renewable energy installations or growth in the country;

(b) if so, the details thereof; and

(c) whether Government plans to initiate policy guidelines to encourage States in setting higher Renewable Purchase Obligation (RPO)?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) 13th Finance Commission has recommended an incentive grant of Rs. 5000 crore for grid-connected renewable energy based on the States' achievement in renewable energy capacity addition from 1st April, 2010 to 31st March, 2014.

The incentive component comprise of two sub-components:

- 25% of Rs. 5000 crore as incentive for achievement in installed capacity addition (over a four-year period) relative to unachieved potential.
- 75% of Rs. 5000 crore as incentive for achievement in installed capacity addition (over a four-year period) relative to the aggregate of installed capacity addition across all States.

States which are able to attract more grid connected solar power projects under Jawaharlal Nehru National Solar Mission (Phase-I) are given priority while allocating power.

(c) Pursuant to the section 86 (1) (e) of the Electricity Act, the State Electricity Regulatory Commissions have issued Renewable Purchase Obligation (RPO) regulations specifying share of renewable energy in the electricity mix. In addition, as per the National Electricity Policy, such percentage for purchase of power from renewable energy sources is to be increased progressively.

Gas-based power plants

†*476. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of POWER be pleased to state:

†Original notice of the question was received in Hindi.